COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 170 OF 2015 & APPEAL NO. 287 OF 2016

Dated: 1st August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Himalaya Power Producers Association ...Appellant(s)

Vs.

Power Transmission Corporation of Uttrakhand & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Sarul Jain

Ms. Geeta Malhotra for R.2

<u>ORDER</u>

Hearing is concluded. *Judgment is Reserved.*

(I.J. Kapoor)
Technical Member
pr/mk

(Justice Ranjana P. Desai) Chairperson